

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 04
CP (IB) No.334/Chd/Pb/2022
Under Section 9 of the IBC, 2016**

In the matter of:-

Ganesh Packers. ...Petitioner-Operational Creditor

Vs.

Nuway Organic Naturals India Ltd. ...Respondent-Corporate Debtor

Present through Video Conferencing:

Mr. Kashish Garg with Mr. Deepankur Sharma, Advocates for the petitioner

As per order dated 26.10.2022 passed by this Bench, the present petition has been filed under Section 9 of the IBC, 2016. It is stated by learned counsel for the petitioner that next date for filing reply is already fixed on 03.01.2023. Let the matter be listed for 03.01.2023 for filing reply.

SD/-

(Subrata Kumar Dash)
Member (Technical)

SD/-

(Harnam Singh Thakur)
Member (Judicial)

December 02, 2022
DS